

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect in official exigency:-

No.	Name of the Official	From	To
1.	Ms. Poonam Sharma, Sr. JA, EC No.97979427	SJA in the Copying Agency, North-East District, Karkardooma Courts, Delhi.	SJA, in the Office of CMM, North-East District, Karkardooma Courts, Delhi.
2.	Ms. Anshu Meena, JA, EC No.12148	JA in the Office of CMM, North-East District, Karkardooma Courts, Delhi.	JA in the Copying Agency, North-East District, Karkardooma Courts, Delhi.
3.	Sh. Kush Kumar, JJA, E.C. No. 78628517	Ahlmad in the court of Sh. Vaibhav Kumar, Ld. MM-04, NE, KKD, Delhi.	Ahlmad in the court of Ms. Manu Vedwan, Ld. ADJ-02, Ld. MM-04, NE, KKD, Delhi.
4.	Sh. Deepak Munjal, JA, EC 99579467	Ahlmad in the court of Ms. Manu Vedwan, Ld. ADJ-02, Ld. MM-04, NE, KKD, Delhi.	Ahlmad in the court of Sh. Vaibhav Kumar, Ld. MM-04, NE, KKD, Delhi.
5.	Sh. Jaswant, Orderly EC 72090399	Orderly in the court previously presided over by Sh. Harun Pratap, PO-MACT, North-East District, Karkardooma Courts, Delhi	Orderly to Sh Nishat Bangarh, Ld MM (Reliever), North-East District, Karkardooma Courts, Delhi.

Note:-

1. Officials posted in Bail Section and Filing Section, North-East District are directed to look after the work of respective branches as and when any of them happens to be on leave / not available.
2. Sh. Aman Tyagi, Orderly, presently posted in Personal Office of undersigned is hereby directed to perform duties in Administration Branch North-East District also in addition to the duties already assigned to him.
3. Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action will be taken against him/her as per rules.



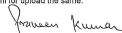
(PRAVEEN KUMAR)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

No. 1557-1570 P&T/Admn./NE/KKD/2023

Dated 01 MAR 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.- II, III O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Officer Incharge Copying Agency, Karkardooma Courts, Delhi.
4. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
5. The Officers/officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
9. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
10. PS to the undersigned.



Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.